

Streamlining national unemployment data

*238.DR. KANWAR DEEP SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that Government does not come up with national unemployment data on a regular basis because of the large unorganised sector in the country;

(b) if so, the steps being taken to tackle the problem as such data can be extremely useful in streamlining the subsidy distribution mechanism; and

(c) the steps being taken to formalize the unorganised sector?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) No Sir, National Sample Survey Office conducts labour force surveys regularly every five years.

(c) With an objective to provide for social security and welfare of unorganized workers, the Government enacted the "Unorganised Workers' Social Security Act 2008". The Act provides for constitution of National Social Security Board at the Central level to recommend social security schemes viz. life and disability cover, health and maternity benefits, old age protection and any other benefit as may be determined by the Government for unorganized workers.

Attack on Indian army by Pakistani commando unit

*239.DR. BHARATKUMAR RAUT: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Pakistani commando unit, Special Services Group has executed the attack on the Indian Army on 8 January in which Indian soldiers were beheaded brutally by them;

(b) the details of the findings of the Indian Defence that whether it was an act which was suspected to be executed by Pakistan supported terrorist belonging to Laskar-e-Taiba;

(c) whether it is also a fact that Pakistani terrorist and chief of Laskar-e-Taiba Hafiz Sayeed had visited LoC sometime before this attack on Indian Army; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) Yes, Sir. On 8th January, 2013 the Special Services Group of Pakistan Army executed an attack on an Indian army patrol in which two Indian soldiers were killed. One soldier was beheaded in the attack. Inputs analysed by Military Intelligence indicate that terrorists affiliated to Lashkar-e-Taiba and Jaish-e-Mohammad were involved in the attack. Intelligence reports also indicate that Pakistani terrorist and Chief of Lashkar-e-Taiba Hafiz Sayeed was reported to have visited the LoC areas prior to the attack.

Rise in malnutrition deaths in Jharkhand

240. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that malnutrition deaths are on the rise among children in the State of Jharkhand;

(b) if so, the details thereof;

(c) whether Government has made any inquiry through the National Commission for Protection of Child Rights (NCPCR) to find out the causes of these deaths;

(d) the findings thereof and the recommendations made by NCPCR to tackle the situation; and

(e) the measures being adopted by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) As per information received from the State Government of Jharkhand, there has not been any reported deaths due to malnutrition in the state.

(c) and (d) The Government did not receive any information or complaint regarding the deaths due to malnutrition in Jharkhand and accordingly did not ask for any enquiry. However, based on a complaint alleging cases of deaths of six children in Chaibasa, NCPCR took up the matter in September, 2012 with the District Administration and the State Government.